

GOVERNMENT OF INDIA  
MINISTRY OF HEAVY INDUSTRIES  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 1310**  
ANSWERED ON 11.02.2025

**RENOVATION OF HECL IN JHARKHAND**

**1310. SHRI RAJESH RANJAN:**

Will the Minister of HEAVY INDUSTRIES be pleased to state:

- (a) whether the Government has formulated/proposes to formulate any plan for the renovation of Heavy Engineering Corporation Limited, Ranchi in Jharkhand;
- (b) if so, the details thereof;
- (c) whether the Government has taken any concrete action for payment of pending salaries to the employees for almost three years; and
- (d) if so, the details thereof?

**ANSWER**  
**THE MINISTER OF STATE FOR HEAVY INDUSTRIES**  
**(SHRI BHUPATHIRAJU SRINIVASA VARMA)**

- (a) No please.
- (b) Does not arise in view of part (a) above.
- (c) & (d): Heavy Engineering Corporation Limited (HEC) is registered under the Companies Act. Hence, it is a separate legal entity. Therefore, it needs to generate its own resources to make payment of salaries to the employees.

Due to continuous losses, HEC is currently facing an acute financial crisis which has caused irregular payment of salaries to employees. In the current financial year 2024-25, four and half months' net salary has been paid to the employees. Presently, cumulative salary dues of workmen and officers & supervisors are for 25 months and 29 months respectively.

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